

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :22/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/20850/2024 BLAPL/7212/2024	PRADEEP KHARA @ KHORA VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE MAHILA /71 /2024 SPECIAL JUDGE,JEYPORE(Koraput) Spl/0000600/2024
2	D-BLAPL/20852/2024 BLAPL/7213/2024	SHIBA KADRAKA VS STATE OF ODISHA	ARIJEET MISHRA VS	BANDHUGOAN /53 /2024 SPECIAL JUDGE,JEYPORE(Koraput) Spl/0000573/2024
3	D-BLAPL/20854/2024 BLAPL/7214/2024	MAHAMANDULA UMASANKAR VS STATE OF ODISHA	ARIJEET MISHRA VS	BANDHUGOAN /59 /2024 SPECIAL JUDGE,JEYPORE(Koraput) Spl/0000679/2024
4	D-BLAPL/20865/2024 BLAPL/7215/2024	PAPU NAHAK @ GORA KHANDI VS STATE OF ODISHA	SARAT KUMAR JENA VS	KODALA /285 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0001021/2024
5	D-BLAPL/21129/2024 BLAPL/7216/2024	JAYANTA @ JATIN TRIPATHY VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	PATKURA /137 /2024 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0001112/2024
6	D-BLAPL/20658/2024 BLAPL/7217/2024	MR. X VS STATE OF ODISHA	SUSIL KUMAR PATTNAIK VS	LAHUNIPADA /142 /2023 ADDL.SESIONS JUDGE,BONAI(Sundarg) ST/0000003/2024
7	D-BLAPL/20660/2024 BLAPL/7218/2024	CHINU @ BANGA KISAN VS STATE OF ODISHA	SUSIL KUMAR PATTNAIK VS	LAHUNIPADA /36 /2017 SPECIAL JUDGE, SUNDARGARH(Sundarg) Spl/0000023/2017
8	D-BLAPL/21006/2024 BLAPL/7219/2024	PRAFULLA MISHRA VS STATE OF ODISHA	SK. ZAFARULLA VS	DEOGAON /98 /2024 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(B) GR/0000887/2024
9	D-BLAPL/20662/2024 BLAPL/7220/2024	KUNI SOY @ HEMBRAM VS STATE OF ODISHA	AMIT PRASAD BOSE VS	SUKINDA /196 /2022 ADDL DIST AND SESSIONS JUDGE,JAIP ST/0000006/2023
10	D-BLAPL/20734/2024 BLAPL/7221/2024	BIDYADHAR BEHERA VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	ANGUL SADAR PS /364 /2024 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug) GR/0001004/2024
11	D-BLAPL/21369/2024 BLAPL/7222/2024	BIKASH BISOYI VS STATE OF ODISHA	BISWAJIT MOHANTY VS	GANGAPUR (ASKA) /606 /2022 A.D.J.,ASKA(Ganjam) ST/0000035/2023

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12	D-BLAPL/18585/2024 BLAPL/7223/2024	AJAY @ AJAYA KUMAR BARIK VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KODALA /23 /2021 ADDL SESSIONS JUDGE, KHALLIKOTE ST/0000026/2021
13	D-BLAPL/20437/2024 BLAPL/7224/2024	MUKESH PRADHAN @ BABUL VS STATE OF ODISHA	PRATIK DASH VS	BANKI /467 /2023 2ND ADJ,CUTTACK(Cuttack) ST/0000098/2024
14	D-BLAPL/21370/2024 BLAPL/7225/2024	ROHITA SWAIN VS STATE OF ODISHA	BISWAJIT MOHANTY VS	GANGAPUR (ASKA) /606 /2022 A.D.J.,ASKA(Ganjam) ST/0000035/2023
15	D-BLAPL/20503/2024 BLAPL/7226/2024	SIPU @ SIPUN DEHURY VS STATE OF ODISHA	AMIT KUMAR NATH VS	NALCO /106 /2024 CIVIL JUDGE (J.D.)-CUM-JMFC,BANAR GR/0000567/2024
16	D-BLAPL/21112/2024 BLAPL/7227/2024	DEBENDRA RAO VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	/ /0 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000088/2024
17	D-BLAPL/20515/2024 BLAPL/7228/2024	PUKA @ AJAYA SAMAL VS STATE OF ODISHA	LOKANATH NAIK VS	BENTKAR (42 MOUZA) UPD CUTTACK SPECIAL COURT,CUTTACK(Cuttack) Spl/0000063/2024
18	D-BLAPL/21385/2024 BLAPL/7229/2024	DILIP MALLIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA SADAR /357 /2024 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0001198/2024
19	D-BLAPL/20592/2024 BLAPL/7230/2024	BISWAKETA NAIK VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	ANGUL SADAR PS /364 /2024 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug GR/0001004/2024
20	D-BLAPL/20956/2024 BLAPL/7231/2024	MOHD. RIYAZ ALAM VS UNION OF INDIA	JUGALA KISHORE PANDA VS	NCB BHUBANESWAR /1 /2023 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G 2(A)CC/0000018/2023
21	D-BLAPL/20747/2024 BLAPL/7232/2024	SOUMYA RANJAN PANDA VS STATE OF ODISHA	SOMANATH MITRA VS	/ /0 DISTRICT & SESSIONS JUDGE,CUTTACK 2(A)CC/0000074/2024
22	D-BLAPL/20760/2024 BLAPL/7233/2024	RAGHUNATH KHILLO VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	SEMILLIGUDA /120 /2022 ADDL.SSESSIONS JUDGE CUM SPECIAL TR/0000082/2022
23	D-BLAPL/21068/2024	ASIM MALLIK	RAJESH RANJAN SAHOO	ORKEL /177 /2021

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	BLAPL/7234/2024	VS STATE OF ODISHA	VS	SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000094/2021
24	D-BLAPL/21293/2024 BLAPL/7235/2024	BIJAY NAG@NATH@ BIJE VS STATE OF ODISHA	AMITABH PRADHAN VS	SAMBALPUR TOWN /229 /2018 A.D.J.,SAMBALPUR(Sambalpur) ST/0000077/2020
25	D-BLAPL/21296/2024 BLAPL/7236/2024	SAIKH JAVED VS STATE OF ODISHA	MANORANJAN PADHY VS	DAMANJODI /89 /2020 ADDL.SESIONS JUDGE CUM SPECIAL TR/0000060/2020
26	D-BLAPL/20797/2024 BLAPL/7237/2024	MITALI KABI VS STATE OF ODISHA	SMITA RANJAN PATNAIK VS	BARI /514 /2023 S.D.J.M.,JAJPUR(Jajapur) CT/0002839/2023
27	D-BLAPL/20934/2024 BLAPL/7238/2024	SOMNATH PANDEY VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	DHANUPALI /291 /2016 AD-HOC A.D.J.(FTSC),SAMBALPUR(Sambalpur) ST/0000227/2016
28	D-BLAPL/20828/2024 BLAPL/7239/2024	SK. ANUWAR @ PINTU VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	SPL.TASK FORCE /2 /2021 1ST ADJ CUM SPL.JUDGE,KHURDA(Khordha) TR/0000002/2021
29	D-BLAPL/19120/2024 BLAPL/7240/2024	SHAIKH ROHIT VS UNION OF INDIA	DUSHMANTA SAHOO VS	NCB BHUBANESWAR /6 /2022 5TH ADDL.SESIONS JUDGE, BBSR(Khordha) TR/0000510/2022
30	D-BLAPL/21305/2024 BLAPL/7241/2024	BIJAY KUMAR DAS VS STATE OF ODISHA	CHIRANJEEV BIDYABHUSHAN VS	DHARMASALA /538 /2024 J.M.F.C.,CHANDIKHOLE(Jajapur) CT/0001723/2024
31	D-BLAPL/20476/2024 BLAPL/7242/2024	RADHAKANTA BEHERA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	//0 DISTRICT & SESIONS JUDGE,BHUBANESWAR TR/0000362/2024
32	D-BLAPL/20477/2024 BLAPL/7243/2024	PRAKASH KUMAR SETHI VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	//0 DISTRICT & SESIONS JUDGE,BHUBANESWAR TR/0000362/2024
33	D-BLAPL/21004/2024 BLAPL/7244/2024	RABI BISWAS VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	//0 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000016/2023
34	D-BLAPL/20876/2024 BLAPL/7245/2024	SAHADEBA DIGAL VS	DIBYAJYOTI SAHOO VS	GOCHHAPADA /52 /2024 A.S.J.(W.C.),PHULBANI(Kandhamal)

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35	D-BLAPL/21095/2024 BLAPL/7246/2024	STATE OF ODISHA SIBA SUNDAR PARANGA VS	ACHYUTANANDA PATTANAİK VS	ST/0000034/2024 Maitri Vihar PS /3 /2024 2ND ADJ CUM SPL JUDGE,BHUBANESW
36	D-BLAPL/20907/2024 BLAPL/7247/2024	STATE OF ODISHA SIBA DAS @ RAMESH VS	SAKTI PRASAD DAS VS	TR/0000006/2024 JATNI P.S. /241 /2024 DISTRICT & SESIONS JUDGE,BHUBANE
37	D-BLAPL/21132/2024 BLAPL/7248/2024	STATE OF ODISHA GITA DIGAL VS	BIBHU PRASAD CHHUALSINGH VS	TR/0000341/2024 //0 SPECIAL JUDGE ASKA(Ganjam)
38	D-BLAPL/20938/2024 BLAPL/7249/2024	STATE OF ODISHA ABU ASWAD SHEIKH VS	DAYANANDA MOHAPATRA VS	2(A)CC/0000008/2024 //0 3RD ADDL.SESION JUDGE CUM SPL.J
39	D-BLAPL/21007/2024 BLAPL/7250/2024	STATE OF ODISHA MUKESHA KUMAR YADAV VS	CHITTA RANJAN PATTNAİK VS	2(A)CC/0000136/2023 BHARATPUR PS /79 /2023 2ND ADJ CUM SPL JUDGE,BHUBANESW
40	D-BLAPL/21098/2024 BLAPL/7251/2024	STATE OF ODISHA SANJAYA PRADHAN VS	SANTOSH KUMAR MAHANTY VS	TR/0000104/2023 BUGUDA /846 /2023 A.D.J.,BHANJANAGAR(Ganjam)
41	D-BLAPL/21101/2024 BLAPL/7252/2024	STATE OF ODISHA SATRUGHANA RANA VS	SATYABRATA PANDA VS	ST/0000076/2024 //0 ADDL.SESION JUDGE CUM SPL.JUDGE
42	D-BLAPL/21394/2024 BLAPL/7253/2024	STATE OF ORISSA PURNA CHANDRA PRADHAN VS	SABYASACHI MISHRA VS	2(A)CC/0000017/2024 JATNI P.S. /217 /2024 JMFC, JATNI(Khordha)
43	D-BLAPL/19538/2024 BLAPL/7254/2024	STATE OF ODISHA GOODNESS NAYAK@GUDU VS	RAMESH CHANDRA MAHARANA VS	GR/0000392/2024 CUTTACK SADAR /740 /2023 J.M.F.C.,CUTTACK(RURAL)(Cuttack)
44	D-BLAPL/20598/2024 BLAPL/7255/2024	STATE OF ODISHA SADASIB PATTANAİK VS	SAKTI PRASAD DAS VS	GR/0001541/2023 //0 3RD ADJ BHUBANESWAR(Khordha)
45	D-BLAPL/21120/2024 BLAPL/7256/2024	STATE OF ODISHA MD. KAMAL VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	TR/0000313/2023 BANHARPALI /241 /2022 J.M.F.C.,JHARSUGUDA(Jharsuguda) CT/0002832/2022

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46	D-BLAPL/21395/2024 BLAPL/7257/2024	AKASHPU VEER CHAITANYA VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	EOW,BHUBANESWAR /1 /2024 PRESIDING OFFICER,DESIGNATED COU CT/0000001/2024
47	D-BLAPL/21105/2024 BLAPL/7258/2024	FIROZ PATHAN VS STATE OF ODISHA	NIHAR RANJAN SAHOO VS	KALIMELA /159 /2024 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000112/2024
48	D-BLAPL/21256/2024 BLAPL/7259/2024	RANJAN KUMAR PANDA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	//0 SPECIAL JUDGE,KENDRAPARA(Kendrap TR/0000115/2024
49	D-BLAPL/21125/2024 BLAPL/7260/2024	AJAYA @ AJAY HARIJAN VS STATE OF ODISHA	ARIJEET MISHRA VS	BORIGUMMA /197 /2023 DISTRICT & SESIONS JUDGE,JEYPORE(CT/0000057/2024
50	D-BLAPL/21328/2024 BLAPL/7261/2024	KHAGAPATI MALI VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	//0 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000048/2024
51	D-BLAPL/21144/2024 BLAPL/7262/2024	BISWARANJAN SWAIN VS STATE OF ODISHA	PRADEEP KUMAR PARIDA VS	DELANGA /220 /2024 J.M.F.C.,PIPILI(Puri) GR/0000464/2024
52	D-BLAPL/21151/2024 BLAPL/7263/2024	DUKHIRAM BADASETH VS STATEOF ODISHA	AKSHAYA KUMAR SAHOO VS	KHAJURIPADA /37 /2024 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHULI CT/0000183/2024
53	D-BLAPL/21111/2024 BLAPL/7264/2024	MD SAGIR VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	PLANTSITE /194 /2022 AD-HOC A.D.J. (FTSC),ROURKELA(Sund ST/0000093/2022
54	D-BLAPL/21133/2024 BLAPL/7265/2024	KALINDAR LAKHUA VS STATE OF ODISHA	PARTHA SRATHI NAYAK VS	BISRA /87 /2024 J.M.F.C.,(R),ROURKELA(Sundargarh) GR/0000589/2024
55	D-CMAPL/29657/2024 CMAPL/205/2024	CHINMAYEE BEHERA VS PRATAP KUMAR BEHERA	JAGABANDHU GADANAYAK VS	// (//
56	D-CMP/30393/2024 CMP/775/2024	RASBIHARI PRADHAN VS MAJOR KAMAL KANTA DAS	BIBEKANANDA BHUYAN VS	// A.D.J.,BHUBANESWAR(Khordha) Fao/0000017/2024
57	D-CMP/30357/2024	MANOJ KUMAR DAS	BRUNDABAN ROUT	//

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	CMP/776/2024	VS MANEI DAS	VS	CIVIL JUDGE (SD),BHUBANESWAR(Khordha) CS/0001917/2022
58	D-CMP/30847/2024 CMP/777/2024	SHYAM SUNDAR RAM VS RABINARAYAN RAM	RABI NARAYAN BEHERA VS	// CIVIL JUDGE (SD),KHURDA(Khordha) IA/0000001/2021
59	D-CMP/30683/2024 CMP/778/2024	BISWARANJITA SAHOO VS RANJAN KUMAR PRADHAN	GYANALOKA MOHANTY VS	// ADDL. SESSION JUDGE,ATHAMALIK(Athamalik) CVREV/0000001/2024
60	D-CMP/30783/2024 CMP/779/2024	SANTOSH KUMAR DEY VS MANAS KUMAR DUTTA	DWARIKA PRASAD MOHANTY VS	// CIVIL JUDGE (SD),BALASORE(Baleshwar) CS/0000617/2023
61	D-CMP/30073/2024 CMP/780/2024	BAIRAGI CHARAN NAYAK VS BAIRAGI CHARAN NAYAK	SOUMYA MISHRA VS	// CIVIL JUDGE (SD),1ST COURT,CUTTACK IA/0000001/2024
62	D-CONTC/29760/2024 CONTC/5521/2024	ANAM CHARAN JENA VS VIR VIKRAM YADAV, PRINCIPAL SECY., WORKS DEPT.	PAMI RATH, SR.ADV. VS	// () //
63	D-CONTC/30412/2024 CONTC/5522/2024	BANAMALI NAYAK VS ASWINI KUMAR, I.P.S.	SARADA PRASAD DASH VS	// () //
64	D-CONTC/26578/2024 CONTC/5523/2024	TIKESWAR PRADHAN VS KALU MAJHI, SPL. L.A.O, LOWER INDRA IRRIGATION PROJECT, KHARIAR	ADV VS	// () //
65	D-CONTC/28849/2024 CONTC/5524/2024	SANJAYA NAIK VS GOPAL KRUSHANA MANAGRAJA, DIST. LABOUR OFFICER,RAYAGADA	ADV VS	// () //
66	D-CONTC/29288/2024 CONTC/5525/2024	SUDHIR KUMAR LENKA VS SIDHARTH DASH, IAS	ADV. VS	// () //
67	D-CRLA/20692/2024 CRLA/699/2024	HARA PRASAD BEHERA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA /152 /2015 AD-HOC A.D.J. (FTSC),KENDRAPARA(Khordha) Spl/0001174/2015
68	D-CRLA/20842/2024 CRLA/700/2024	DHANANJAYA BEHERA@BAGA VS	NITYANANDA PANDA VS	CHAULIAGANJA /58 /2022 AD-HOC ADJ (FTSC-II), CUTTACK(Cuttack)

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69	D-CRLA/20870/2024 CRLA/701/2024	STATE OF ODISHA CHAGLU@CHAGLA@PRASANTA SINGH VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	Spl/0000026/2022 JALESWAR /61 /2013 AD-HOC A.D.J.(FTSC),BALASORE(Balesh ST/0000023/2014
70	D-CRLA/21209/2024 CRLA/702/2024	P.ADILAXMI VS STATE OF ODISHA(VIG.)	JYOTI RANJAN DEO VS	VIGILANCE PS (BERHAMPUR) /57 /2001 SPL.JUDGE VIGILANCE,BERHAMPUR(C GR/0000057/2001
71	D-CRLMA/21191/2024 CRLMA/129/2024	BISWARANJAN MOHANTY VS PRATHANA DAS	TANMAYA KUMAR MOHANTY VS	//0 JUDGE FAMILY COURT,CUTTACK(Cutta Crp/0000221/2023
72	D-CRLMC/21238/2024 CRLMC/2674/2024	DINESH KUMAR SWAIN VS STATE OF ODISHA	KODANDA KUMAR BHUYAN VS	BHARATPUR PS /318 /2024 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0000858/2024
73	D-CRLMC/21051/2024 CRLMC/2675/2024	MINA MUKHI VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	KEONJHAR TOWN /141 /2022 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendu Spl/0000324/2022
74	D-CRLMC/20781/2024 CRLMC/2676/2024	MEDISETTI SASHADRI VS STATE OF ODISHA(VIG.)	BHARAT BHUSAN ROURAY VS	SAMBALPUR VIGILANCE /40 /1999 SPL.JUDGE (VIG), SUNDERGARH(Sunda CT/0000017/2001
75	D-CRLMC/20819/2024 CRLMC/2677/2024	PADURAM PODH VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	KOMNA PS /150 /2017 SPECIAL JUDGE,NAWAPARA(Nuapada) Sa/0000053/2017
76	D-CRLMC/20705/2024 CRLMC/2678/2024	BISWAJIT SWAIN VS STATE OF ODISHA	PRINCEPEE RAY VS	//0 2ND ADJ CUM SPL JUDGE,BHUBANESW TR/0000030/2019
77	D-CRLMC/21041/2024 CRLMC/2679/2024	DR.HADIBANDHU PANIGRAHY VS STATE OF ODISHA	RAMDAS ACHARY VS	BHUBANESWAR VIGILANCE /46 /2018 A.D.J. _ SPL.JUDGE (VIG.),BHUBANESW GR/0000051/2018
78	D-CRLMC/19323/2024 CRLMC/2680/2024	RAMLAL NAIK VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	DORAGUDA PS /6 /2019 SR CIVIL JUDGE CUM A.S.J.(W.C.),RAY CT/0000027/2019
79	D-CRLMC/21049/2024 CRLMC/2681/2024	SUBHANKAR BISWAS VS STATE OF ODISHA	SARBESWAR SAHOO VS	KALIMELA /87 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000113/2023

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80	D-CRLMC/21077/2024 CRLMC/2682/2024	LAKSHMI NARAYAN PANDA VS ALAKANANDA PATRO	ANUPAM RATH VS	//0 JUDGE FAMILY COURT,GANJAM(Ganja Crp/0000233/2022
81	D-CRLMC/21054/2024 CRLMC/2683/2024	CHINMAY PRADHAN@CHINKU VS STATE OF ODISHA	ARIJEET MISHRA VS	BARAMBA /183 /2017 J.M.F.C.,BARAMBA(Cuttack) GR/0000182/2017
82	D-CRLMC/20087/2024 CRLMC/2684/2024	SADHNA SORENG VS STATE OF ODISHA(VIG.)	SOUENDRA PATTANAIAK VS	SAMBALPUR VIGILANCE /42 /2018 SPL.JUDGE (VIG), SUNDERGARH(Sunda GR/0000013/2018
83	D-CRLMC/21136/2024 CRLMC/2685/2024	CHANDRAMANI SAHU VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	barpalli /303 /2023 J.M.F.C,BARPALLI(Bargarh) GR/0000290/2023
84	D-CRLMC/21175/2024 CRLMC/2686/2024	SAMIR RANJAN MOHARANA VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	ERASAMA /28 /2020 A.D.J.,JAGATSINGHPUR(Jagatsinghapur) CT/0000015/2020
85	D-CRLMC/21130/2024 CRLMC/2687/2024	ASHOK KUMAR DAS VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PATKURA /210 /2001 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0000730/2001
86	D-CRLMC/21224/2024 CRLMC/2688/2024	MANOJ KUMAR BEHERA VS SANGRAM KUMAR BISWAL	SUSMITA PATTNAIK VS	//0 J.M.F.C. (III) BHUBANESWAR(Khordha) ICC/0001350/2023
87	D-CRLMC/21228/2024 CRLMC/2689/2024	MANOJ KUMAR BEHERA VS CHANDRIKA BISWAL	RASMI RAJGURU VS	SAHID NAGAR P.S. /85 /2023 J.M.F.C. (III) BHUBANESWAR(Khordha) ICC/0001011/2023
88	D-CRLMC/20823/2024 CRLMC/2690/2024	SUNADHAR GADABA VS STATE OF ODISHA	ARIJEET MISHRA VS	KOTPAD /95 /2013 C.J.M.,JEYPORE(Koraput) CT/0000015/2015
89	D-CRLMC/21235/2024 CRLMC/2691/2024	CHINMAYA HOTTA VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	MAHILA PS SAMBALPUR /15 /2014 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0000804/2014
90	D-CRLMC/21152/2024 CRLMC/2692/2024	RAMA BHUJABAL@RAMA CHANDRA BHUJABAL VS STATE OF ODISHA	SAROJ KUMAR DASH VS	NIRAKARPUR /103 /2015 C.J.M.,KHURDA(Khordha) ST/0000009/2019
91	D-CRLMC/21070/2024	NARAYAN PRADHAN	BUDHIRAM DAS	DUNGURIPALI /136 /2021

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMC/2693/2024	VS STATE OF ODISHA	VS	GRAM NYAYADHISH, DUNGURIPALI(S ICC/0000017/2022
92	D-CRLMC/20978/2024 CRLMC/2694/2024	ABANTI DAS MOHAPATRA VS BIKRAM SINGH MOHARANA	BISHNU PRASAD RATH VS	//0 ADDL SESSIONS JUDGE, KUJANG(Jagat CRA/0000005/2024
93	D-CRLMC/20965/2024 CRLMC/2695/2024	ABANTI DAS MOHAPATRA VS SARASWATI MOHARANA	BISHNU PRASAD RATH VS	//0 ADDL SESSIONS JUDGE, KUJANG(Jagat CRA/0000012/2024
94	D-CRLMC/21003/2024 CRLMC/2696/2024	AJAYA KUMAR SWAIN VS MANOJ KUMAR DASH	ASHOK KUMAR SWAIN 1 VS	//0 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH ICC/0000127/2021
95	D-CRLMP/21493/2024 CRLMP/1065/2024	MAMUNI MANDAL VS S.D.M, BHADRAK	AMIT KUMAR DAS VS	//0 (//
96	D-CRLREV/20891/2024 CRLREV/348/2024	NILAKANTHA DASH VS STATE OF ODISHA(VIG.)	PARTHA SARATHI NAYAK VS	CUTTACK VIGILANCE /46 /2011 SPL.JUDGE (VIG),CUTTACK(Cuttack) TR/0000054/2017
97	D-CRLREV/21384/2024 CRLREV/349/2024	BAIKUNTHA NATH MOHARANA VS STATE OF ODISHA(GA)	GOPINATH MISHRA VS	CUTTACK VIGILANCE /54 /2008 SPL.JUDGE (VIG),CUTTACK(Cuttack) TR/0000048/2012
98	D-CRLREV/21391/2024 CRLREV/350/2024	BAIKUNTHA NATH MOHARANA VS STATE OF ODISHA(GA)	GOPINATH MISHRA VS	CUTTACK VIGILANCE /55 /2008 SPL.JUDGE (VIG),CUTTACK(Cuttack) TR/0000052/2012
99	D-CRLREV/21027/2024 CRLREV/351/2024	SUBHASHMITA BASTIA VS GOLAKH BIHARI BASTIA	AKASH BHUYAN VS	//0 A.D.J. SALIPUR(Cuttack) CRA/0000002/2024
100	D-MACA/29908/2024 MACA/675/2024	KALINGA KESHARI PARIDA VS UNIT MANAGER, MICRO LEASING AND FUNDING LTD., ROURKELA	PRADEEP KUMAR MISHRA VS	// 2ND A.D.J.,ROURKELA(Sundargarh) Mac/0000047/2017
101	D-MATA/30405/2024 MATA/254/2024	MANGU VENKATACHALA RAVI PARTHASARATH VS VARANASI LAXMI SUJATA	DEBADATTA MOHANTY VS	// JUDGE, FAMILY COURT, SAMBALPUR(Civil.Appeal/0000101/2023
102	D-MATA/30522/2024 MATA/255/2024	BISWADARSANI DAS VS	GOPAL KRISHNA BEHERA VS	// JUDGE FAMILY COURT,CUTTACK(Cutta

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-MSA/30452/2024 MSA/25/2024	GOUTAM CHARAN DAS M/S.VENKATESHWAR BUILDCON PVT. LTD. VS RAMADEVI AGARWAL	KISHORE KUMAR MISHRA VS	Civil.Appeal/0000139/2018 // ODISHA REAL ESTATE APPELLATE TR OREAT/0000157/2023
104	D-RPFAM/29965/2024 RPFAM/203/2024	SONALI BARIK VS RANJAN KUMAR BEHERA	PRIYA RANJAN SINGH VS	// JUDGE, FAMILY COURT, DHENKANAL Crp/0000065/2021
105	D-RSA/29918/2024 RSA/239/2024	SUSILA SWAIN VS ALOK SWAIN	MALAYA KUMAR MISHRA VS	// () //
106	D-RSA/30655/2024 RSA/240/2024	REMISH BURH VS PASCAL BURH	BHASKAR CHANDRA PANDA VS	// A.D.J.,SUNDARGARH(Sundargarh) RFA/0000005/2024
107	D-TRP(C)/30661/2024 TRP(C)/186/2024	SUMITRA DAS VS LIPAN KUMAR@LIPAN DAS	NARAYAN PRASAD PARIJA VS	// JUDGE FAMILY COURT, KENDRAPARA CP/0000105/2024
108	D-TRP(C)/30604/2024 TRP(C)/187/2024	SHUBHASHREE SAHOO VS JAYADEV DALEI	ACHYUTANANDA PATTANAIAK VS	// CIVIL JUDGE (SD),ATHGARH(Cuttack) Mat/0000046/2024
109	D-TRP(C)/30617/2024 TRP(C)/188/2024	SATABDI PATNAIK VS ABINASH PATNAIK	BIBHU PRASAD DAS VS	// JUDGE FAMILY COURT,GANJAM(Ganja CP/0000226/2024
110	D-TRP(C)/30680/2024 TRP(C)/189/2024	RAJLAXMI RANA VS TAPAN KUMAR NAYAK	PRASANNA KUMAR MISHRA VS	// JUDGE FAMILY COURT, BHAWANIPAT CP/0000052/2024
111	D-TRP(C)/30565/2024 TRP(C)/190/2024	SOUMYA SUCHITRA DASH VS HIMANSU SEKHAR PANDA	KULDEEP MOHANTY VS	// JUDGE FAMILY COURT, BARIPADA(Ma CP/0000030/2024
112	D-WA/29985/2024 WA/1961/2024	STATE OF ODISHA VS MINAKETAN RATHA	SANGRAM JENA,A.G.A VS	// () //
113	D-WA/29988/2024 WA/1962/2024	STATE OF ODISHA VS KAILASH CHANDRA SENAPATI	SANGRAM JENA,A.G.A VS	// () //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-WA/30002/2024 WA/1963/2024	STATE OF ODISHA VS SANTOSH KUMAR SAHU	AMIYA KUMAR MISHRA,A.G.A VS	// 0 //
115	D-WA/30292/2024 WA/1964/2024	STATE OF ODISHA VS RABINDRANATH SAHOO	PRADEEP KUMAR ROUT,A.G.A VS	// 0 //
116	D-WA/30293/2024 WA/1965/2024	STATE OF ODISHA VS BANAMALI BARIK	SASWAT DAS,A.G.A VS	// 0 //
117	D-WA/29770/2024 WA/1966/2024	STATE OF ODISHA VS DR. SURESH CHANDRA DAS	SAMRESH JENA, A.S.C. VS	// 0 //
118	D-WA/30301/2024 WA/1967/2024	STATE OF ODISHA VS PURNA CHANDRA PATRO	TARUN PATNAIK, A.S.C. VS	// 0 //
119	D-WA/29924/2024 WA/1968/2024	STATE OF ODISHA VS GHANASHYAM MUDULI	DEBASIS MOHAPTRA,A.S.C VS	// 0 //
120	D-WA/30302/2024 WA/1969/2024	DEBASIS MOHAPATRA VS SMITANJALI MOHAPATRA	DEBASIS TRIPATHY VS	// 0 //
121	D-WA/30682/2024 WA/1970/2024	STATE OF ODISHA VS APARNARANI TRIPATHY	SANGRAM JENA, A.G.A. VS	// 0 //
122	D-WA/29928/2024 WA/1971/2024	STATE OF ODISHA VS SARBESWAR SAHOO	BIPLAB MOHANTY,A.G.A VS	// 0 //
123	D-WA/30294/2024 WA/1972/2024	STATE OF ODISHA VS MALAYA MANJARI PRADHAN	TARUN PATNAIK,A.S.C VS	// 0 //
124	D-WA/29946/2024 WA/1973/2024	STATE OF ODISHA VS SATYABHAMA SAHOO	SAMRESH JENA,A.S.C VS	// 0 //
125	D-WA/30291/2024	COMMISSIONER-CUM- SECRETARY ODISHA	GYANA RANJAN MAHAPATRA	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WA/1974/2024	VS	VS	0
		Dr Aseema Sahu		//
126	D-WP(C)/30724/2024	AKHAYA KUMAR PARIDA	BIBHU PRASAD DAS	//
	WP(C)/17399/2024	VS	VS	0
		UNION OF INDIA		//
127	D-WP(C)/30882/2024	MOHAN SUNDAR SUPKAR	BIBHU PRASAD DAS	//
	WP(C)/17400/2024	VS	VS	0
		STATE OF ODISHA		//
128	D-WP(C)/30633/2024	RAM CHANDRA PADHI	SOUBHAGYA KUMAR DASH	//
	WP(C)/17401/2024	VS	VS	0
		STATE OF ODISHA		//
129	D-WP(C)/29949/2024	ASIMANANDA RAY	BHABANI SANKAR TRIPATHY (1)	//
	WP(C)/17402/2024	VS	VS	0
		STATE OF ODISHA		//
130	D-WP(C)/30716/2024	GOUTAM RAKSHIT	APARES BHOI	//
	WP(C)/17403/2024	VS	VS	0
		STATE OF ODISHA		//
131	D-WP(C)/30608/2024	ANIL KUMAR SAHOO	SAMEER KUMAR DAS	//
	WP(C)/17404/2024	VS	VS	0
		TATA POWER CENTRAL ODISHA DISTRIBUTION LTD		//
132	D-WP(C)/30722/2024	GOUTAM RAKSHIT	APARES BHOI	//
	WP(C)/17405/2024	VS	VS	0
		STATE OF ODISHA		//
133	D-WP(C)/30635/2024	SARASWATI SETHY	DHIRENDRA KUMAR DAS	//
	WP(C)/17406/2024	VS	VS	0
		NATIONAL HIGHWAYS AUTHORITY OF INDIA,KEONJHAR		//
134	D-WP(C)/28150/2024	PRADIPTA KISHORE CHAND	BHAGABAT PRASAD RATH	//
	WP(C)/17407/2024	VS	VS	0
		ADDL.COMMISSIONER OF STATE TAX, BALASORE		//
135	D-WP(C)/25082/2024	KUMUDA RANJAN PANDA	PRADEEP KUMAR KHUNTIA	//
	WP(C)/17408/2024	VS	VS	0
		DIRECTOR GENERAL, ORDANCE, (COORDINATION AND SERVICE), KOLKATA		//
136	D-WP(C)/29318/2024	MAHADEV PRASAD JENA	AMBIKA PRASAD RAY	//
	WP(C)/17409/2024	VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-WP(C)/28850/2024 WP(C)/17410/2024	STATE OF ODISHA BUDU HANTAL VS STATE OF ORISSA	NIRANJAN LENKA VS	// // ()
138	D-WP(C)/28728/2024 WP(C)/17411/2024	PRAFULLA SENAPATI VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	// () //
139	D-WP(C)/28152/2024 WP(C)/17412/2024	PRADIPTA KISHORE CHAND VS ADDL.COMMISSIONER OF STATE TAX(APPEAL), BALASORE	BHAGABAT PRASAD RATH VS	// () //
140	D-WP(C)/26180/2024 WP(C)/17413/2024	SWAGATIKA RAY PRITAM VS CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD.,CHENNAI	MANAS KUMAR CHAND VS	// () //
141	D-WP(C)/26109/2024 WP(C)/17414/2024	SOUBHAGY ALAXMI MOHANTY VS JITENDRA KUMAR BISWAL	MANAS KUMAR CHAND VS	// () //
142	D-WP(C)/25094/2024 WP(C)/17415/2024	NIHAR RANJAN MOHANTY VS SETTLEMENT OFFICER,,JOBRA, CUTTACK	SUKANTA KUMAR NAYAK (2) VS	// () //
143	D-WP(C)/27802/2024 WP(C)/17416/2024	PURNA CHANDRA PRUSTY VS STATE OF ODISHA	BIJAY KUMAR ROUT VS	// () //
144	D-WP(C)/29614/2024 WP(C)/17417/2024	SANTILATA MALLIK VS STATE OF ODISHA.	BHABANI SANKAR MISHRA VS	// () //
145	D-WP(C)/28969/2024 WP(C)/17418/2024	SANATANA MOHARANA VS COMMISSIONER, CONSOLIDATION AND SETTLEMENT, BBSR	SUKANTA KUMAR NAYAK (2) VS	// () //
146	D-WP(C)/28143/2024 WP(C)/17419/2024	PRADIPTA KISHORE CHAND VS ADDL.COMMISSIONER OF STATE TAX, BALESWAR, ODISHA	BHAGABAT PRASAD RATH VS	// () //
147	D-WP(C)/30062/2024 WP(C)/17420/2024	SAROJ KUMAR JENA VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// () //

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148	D-WP(C)/29995/2024 WP(C)/17421/2024	BRACE FOX CONSULTANT PRIVATE LIMITED,JHARSUGUDA VS STATE OF ORISSA	SIDHARTHA DAS VS	// 0 //
149	D-WP(C)/26289/2024 WP(C)/17422/2024	M/S. MEENA ZARDA UDYOG PVT. LTD, BBSR VS MANAGING DIRECTOR, SUNDARAM FINANCE LTD. CHENNAI	PRAFULLA KUMAR RATH VS	// 0 //
150	D-WP(C)/29135/2024 WP(C)/17423/2024	DASARATHI PADHY VS G.MOHAN RAO	ASHOK KUMAR PRADHAN VS	// 0 //
151	D-WP(C)/26290/2024 WP(C)/17424/2024	M/S UNLIMITED WATER FUN AND ENTERTAINMENT PVT.LTD.,BBSR VS MANAGING DIRECTOR, SUNDARAM FINANCE LTD. CHENNAI	PRAFULLA KUMAR RATH VS	// 0 //
152	D-WP(C)/30065/2024 WP(C)/17425/2024	BHARAT CHANDRA BARIK VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
153	D-WP(C)/29136/2024 WP(C)/17426/2024	DASARATHI PADHY VS PALLISETTY APARAO	ASHOK KUMAR PRADHAN VS	// 0 //
154	D-WP(C)/28706/2024 WP(C)/17427/2024	DUTIBAMAN CHHOTRAY VS BRANCH MANAGER, ODISHA GRAMYA BANK, PURI	TRILOCHAN PANIGRAHI VS	// 0 //
155	D-WP(C)/29397/2024 WP(C)/17428/2024	PADMANABHA MAJHI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	// 0 //
156	D-WP(C)/29409/2024 WP(C)/17429/2024	PRADIPTA KISHORE CHAND VS STATE OF ODISHA	BHAGABAT PRASAD RATH VS	// 0 //
157	D-WP(C)/30044/2024 WP(C)/17430/2024	BANSHIDHAR DALAI VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
158	D-WP(C)/29534/2024 WP(C)/17431/2024	RAJPAL SINGH ROHILLA VS STATE OF ODISHA	RATIKANTA MOHAPATRA VS	// 0 //
159	D-WP(C)/30076/2024	AMBIKA DAS	ARUN KUMAR PATRA	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/17432/2024	VS STATE OF ORISSA	VS	0 //
160	D-WP(C)/28148/2024 WP(C)/17433/2024	PRADIPTA KISHORE CHAND VS ADDL.COMMISSIONER OF STATE TAX (APPEAL), BALASORE	BHAGABAT PRASAD RATH VS	// 0 //
161	D-WP(C)/30053/2024 WP(C)/17434/2024	AMALENDU DASH VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	// 0 //
162	D-WP(C)/29905/2024 WP(C)/17435/2024	SUKANTI MUKHI VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
163	D-WP(C)/27806/2024 WP(C)/17436/2024	BIJAY KETAN SETHY VS STATE OF ODISHA	BIJAY KUMAR ROUT VS	// 0 //
164	D-WP(C)/29751/2024 WP(C)/17437/2024	JHUNU BEHERA VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	// 0 //
165	D-WP(C)/29913/2024 WP(C)/17438/2024	RANJIT NAYAK VS THE VICE CHANCELLOR, ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY	ASUTOSH SAHOO VS	// 0 //
166	D-WP(C)/30054/2024 WP(C)/17439/2024	SURESH CHANDRA BARIK VS STATE OF ODISHA	SIBA PRASAD SWAIN VS	// 0 //
167	D-WP(C)/29941/2024 WP(C)/17440/2024	BAIDYANATH PUHAN VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
168	D-WP(C)/29958/2024 WP(C)/17441/2024	RANJAN KUMAR GEDI VS UNION OF INDIA	NIRMAL RANJAN ROUSTRAY VS	// 0 //
169	D-WP(C)/29986/2024 WP(C)/17442/2024	S.K.MEHER ALLI VS STATE OF ODISHA	SAROJ KUMAR DASH VS	// 0 //
170	D-WP(C)/29727/2024 WP(C)/17443/2024	UDAY KUMAR DAS VS	GOPINATH PANDA VS	// 0

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171	D-WP(C)/29799/2024 WP(C)/17444/2024	STATE OF ODISHA PHAGUBHUSAN DAS VS	SUKANTA KUMAR NAYAK (2) VS	// // 0
172	D-WP(C)/30284/2024 WP(C)/17445/2024	STATE OF ODISHA MAGUNI MANDAL VS	MANAS PATI VS	// // 0
173	D-WP(C)/29729/2024 WP(C)/17446/2024	STATE OF ODISHA SUMITRA SAHU VS	RAMESH CH. BEHERA VS	// // 0
174	D-WP(C)/30774/2024 WP(C)/17447/2024	STATE OF ODISHA BACHASPATI GHOSH VS	ANJAN KUMAR BISWAL VS	// // 0
175	D-WP(C)/29802/2024 WP(C)/17448/2024	STATE OF ODISHA PHAGUBHUSAN DAS VS	SUKANTA KUMAR NAYAK VS	// // 0
176	D-WP(C)/30416/2024 WP(C)/17449/2024	STATE OF ODISHA DIPTISH KUMAR SAHOO VS	ANJAN KUMAR BISWAL VS	// // 0
177	D-WP(C)/30450/2024 WP(C)/17450/2024	STATE OF ODISHA BHAGIRATHI DASH VS	SIBAPRASAD PATI VS	// // 0
178	D-WP(C)/30904/2024 WP(C)/17451/2024	STATE OF ODISHA GGLPL PCTPL JV PVT. LTD.,ANGUL (M/S GURU GOVIND LOGISTICS PVT. LTD.) VS	AVIJIT PATNAIK VS	// // 0
179	D-WP(C)/29864/2024 WP(C)/17452/2024	MCL. SAMBALPUR M. RAMEYA PATRO VS	K.LALITA KUMARI VS	// // 0
180	D-WP(C)/29895/2024 WP(C)/17453/2024	STATE OF ODISHA S.G.KIRANBALA VS	LAKSMIDHAR KABI VS	// // 0
181	D-WP(C)/30520/2024 WP(C)/17454/2024	STATE OF ODISHA DINABANDHU NAYAK VS	BANABIHARI RAY VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-WP(C)/30612/2024 WP(C)/17455/2024	RAJENDRA YADAV VS DIRECTOR GENERAL, RAILWAY PROTECTION FORCE,RAILWAY BOARD,	DHANOJ KUMAR SAHOO VS	// 0 //
183	D-WP(C)/30077/2024 WP(C)/17456/2024	SUSAMA MALLICK VS STATE OF ODISHA	DINESH RAY VS	// 0 //
184	D-WP(C)/30772/2024 WP(C)/17457/2024	SHYAM SUNDAR AGARWAL VS STATE OF ODISHA	SIDHARTHA MISHRA VS	// 0 //
185	D-WP(C)/30086/2024 WP(C)/17458/2024	NASIMA BANO VS STATE OF ODISHA	NRUSINGHA CHARAN MOHARANA VS	// 0 //
186	D-WP(C)/30144/2024 WP(C)/17459/2024	GOURIBALA GIRI VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
187	D-WP(C)/30528/2024 WP(C)/17460/2024	BIRABAR BARIK VS STATE OF ODISHA	ASHUTOSH MISHRA VS	// 0 //
188	D-WP(C)/29732/2024 WP(C)/17461/2024	BHASKAR RANA VS STATE OF ODISHA	MANMAYA KUMAR DASH VS	// 0 //
189	D-WP(C)/30092/2024 WP(C)/17462/2024	SULOCHANA DASH VS STATE OF ODISHA	NRUSINGHA CHARAN MOHARANA VS	// 0 //
190	D-WP(C)/30554/2024 WP(C)/17463/2024	DILLIP KUMAR MOHAPATRA VS STATE OF ODISHA	RANJAN KUMAR ROUT VS	// 0 //
191	D-WP(C)/30152/2024 WP(C)/17464/2024	RAMAKRUSHNA GIRI VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
192	D-WP(C)/29734/2024 WP(C)/17465/2024	NIMAIN BADAII VS STATE OF ODISHA	DEBASIS TRIPATHY VS	// 0 //
193	D-WP(C)/30559/2024	BINOD BIHARI NAYAK	DILLIP KUMAR MOHAPATRA	//

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	WP(C)/17466/2024	VS STATE OF ORISSA	VS	0 //
194	D-WP(C)/30361/2024 WP(C)/17467/2024	SARAT KUMAR CHHOTRAY VS ZONAL MANAGER,LIC OF INDIA,PATNA	Rohit Ray VS	// 0 //
195	D-WP(C)/30560/2024 WP(C)/17468/2024	BALUNKESWAR BARIK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
196	D-WP(C)/30094/2024 WP(C)/17469/2024	BHARAT CHARAN SAHOO VS STATE OF ODISHA	NRUSINGHA CHARAN MOHARANA VS	// 0 //
197	D-WP(C)/30180/2024 WP(C)/17470/2024	KANAKA PATEL VS THE SUNDERGARH DISTRICT CENTRAL CO-OPERATIVE BANK LTD, SUNDERGARH	AMITABH MISHRA VS	// 0 //
198	D-WP(C)/30561/2024 WP(C)/17471/2024	BIJAYA KUMAR PANI VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
199	D-WP(C)/30100/2024 WP(C)/17472/2024	PRATAP CHANDRA SAHOO VS STATE OF ODISHA	NRUSINGHA CHARAN MOHARANA VS	// 0 //
200	D-WP(C)/30576/2024 WP(C)/17473/2024	HARIHAR MAHPATRA VS STATE OF ORISSA	SIDHESWAR MALLIK VS	// 0 //
201	D-WP(C)/30606/2024 WP(C)/17474/2024	MURALIDHAR SEND VS TATA POWER CENTRAL ODISHA DISTRIBUTION LTD	SAMEER KUMAR DAS VS	// 0 //
202	D-WP(C)/30128/2024 WP(C)/17475/2024	BISWAJIT MUDULI VS STATE OF ODISHA	AGASTI KANUNGO VS	// 0 //
203	D-WP(C)/30578/2024 WP(C)/17476/2024	UDDHABA PUROHIT VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
204	D-WP(C)/30392/2024 WP(C)/17477/2024	BALARAM BEHERA VS	MANOJ KUMAR SAHOO VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/30585/2024 WP(C)/17478/2024	STATE OF ODISHA NANDAN KUMAR SETHI VS THE ADDL. COMNR. OF SETTEMENT AND CONSOLIDATION, GANJAM	ASHOK DAS VS	// // 0 //
206	D-WP(C)/31081/2024 WP(C)/17479/2024	AJAYA DEV SAHOO VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
207	D-WP(C)/31055/2024 WP(C)/17480/2024	MILIND GUPTA VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
208	D-WP(C)/30404/2024 WP(C)/17481/2024	BINOD KUMAR VS STATE OF ODISHA, EXCISE DPTT.,BBSR	GOURI MOHAN RATH VS	// 0 //
209	D-WP(C)/31048/2024 WP(C)/17482/2024	BIKASH DAS VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
210	D-WP(C)/30586/2024 WP(C)/17483/2024	JALANDHARA MAHARANA VS THE ADDL. COMMNR. OF SETTLEMENT AND CONSOLITATION, GANJAM	ASHOK DAS VS	// 0 //
211	D-WP(C)/30421/2024 WP(C)/17484/2024	LOKANATH ORAM VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
212	D-WP(C)/30453/2024 WP(C)/17485/2024	M/S ARYANS INFRASTRUCTURE PVT. LTD., BBSR VS STATE OF ODISHA	ANAMA CHARAN PANDA VS	// 0 //
213	D-WP(C)/30647/2024 WP(C)/17486/2024	RANJEET SAHOO VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
214	D-WP(C)/30628/2024 WP(C)/17487/2024	SHAKUNTALA GARABADU VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	// 0 //
215	D-WP(C)/30726/2024 WP(C)/17488/2024	MAYADHAR GUMANSINGH VS MAHILA VIKASH SAMABAYA NIGAM	BIPIN KUMAR NAYAK VS	// 0 //

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216	D-WP(C)/27056/2024 WP(C)/17489/2024	SANKARSHAN MAHALI VS DEPT OF HEALTH AND FAMILY WELFARE, BBSR	PRAVAT KUMAR NAYAK VS	// () //
217	D-WP(C)/30424/2024 WP(C)/17490/2024	SARAT CHANDRA MAHANTA VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// () //
218	D-WP(C)/30727/2024 WP(C)/17491/2024	AKHAYA KUMAR PARIDA VS UNION OF INDIA	BIBHU PRASAD DAS VS	// () //
219	D-WP(C)/31352/2024 WP(C)/17492/2024	KISHORE CHANDRA BARIKI VS PUNJAB NATIONAL BANK, KHURDA	SATYABRATA MOHANTY VS	// () //
220	D-WP(C)/30728/2024 WP(C)/17493/2024	MINAKSHI MOHAPATRA VS TATA MOTORS FINANCE LIMITED	PURNA CHANDRA MISHRA VS	// () //
221	D-WP(C)/30552/2024 WP(C)/17494/2024	RADHARAMAN COLLEGE OF NURSING, KENDRAPARA VS STATE OF ODISHA	BHABANI SAMAL VS	// () //
222	D-WP(C)/30553/2024 WP(C)/17495/2024	BISWANATH BISWAL VS STATE OF ODISHA	RANJAN KUMAR ROUT VS	// () //
223	D-WP(C)/31444/2024 WP(C)/17496/2024	KANCHAN PRASAD @ KANCHAN MANISH THACKER VS STATE OF ODISHA	SIDHARTHA DAS VS	// () //
224	D-ABLAPL/20896/2024 ABLAPL/7549/2024	AJAY KUMAR BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JENAPUR /235 /2024 () //
225	D-ABLAPL/20922/2024 ABLAPL/7550/2024	BIRANCHI NAYAK @ BIRANCHI NARAYAN NAYAK VS STATE OF ODISHA	SABYASACHI MISHRA VS	JATNI P.S. /265 /2024 () //
226	D-ABLAPL/21161/2024 ABLAPL/7551/2024	PRAMOD KISHORE JENA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	CHANDRASEKHARPUR /558 /2024 () //
227	D-ABLAPL/21167/2024	SISIRA NAIK	BHARAT BHUSAN ROUSTRAY	BANARAPAL /289 /2024

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	ABLAPL/7552/2024	VS STATE OF ODISHA	VS	() //
228	D-ABLAPL/20926/2024 ABLAPL/7553/2024	BISWANATH PANIGRAHI VS STATE OF ODISHA	MANORANJAN DASH VS	PAHALA /287 /2024 () //
229	D-ABLAPL/21169/2024 ABLAPL/7554/2024	SOUDAMINI @ SUDHA BEHERA VS STATE OF ODISHA	SIBANARAYAN BISWAL VS	MANGALA BAG /176 /2024 () //
230	D-ABLAPL/21193/2024 ABLAPL/7555/2024	RANJAN RATH VS STATE OF ODISHA	KURESH PRASAD DASH VS	BHANJANAGAR /590 /2024 () //
231	D-ABLAPL/21217/2024 ABLAPL/7556/2024	HAJARI BARAL VS STATE OF ODISHA	SANJIT MISHRA VS	SATYABADI /173 /2024 () //
232	D-ABLAPL/20942/2024 ABLAPL/7557/2024	NIRMAL KUMAR MOHANTA@ NINIBABU VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	KHUNTA /227 /2024 () //
233	D-ABLAPL/21233/2024 ABLAPL/7558/2024	RAGHUNATH BALABANTARAY VS STATE OF ODISHA	SABYASACHI MISHRA VS	JATNI P.S. /244 /2024 () //
234	D-ABLAPL/20951/2024 ABLAPL/7559/2024	RUPALI GOCHHAYAT VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	ANGUL SADAR PS /351 /2024 () //
235	D-ABLAPL/21259/2024 ABLAPL/7560/2024	RABI @ RABINDRA MALLIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	Tantiapal Marine /118 /2024 () //
236	D-ABLAPL/20968/2024 ABLAPL/7561/2024	LALIT KUMAR TRIPATHY @ LALATI TRIPATHY VS STATE OF ODISHA	PRAHALLAD SAHU VS	TIKABALI /85 /2024 () //
237	D-ABLAPL/20972/2024 ABLAPL/7562/2024	SATYABRATA NAYAK @ SATYABRATA SWAIN VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	CHANDAKA P.S. /229 /2024 () //
238	D-ABLAPL/20289/2024 ABLAPL/7563/2024	BIKRAM BISHI VS	IPSIT AUROBINDO ACHARYA VS	SOHELLA /211 /2024 ()

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239	D-ABLAPL/21096/2024 ABLAPL/7564/2024	STATE OF ODISHA TAPAS KUMAR NAYAK VS STATE OF ODISHA	Susanta Sekhar Parida VS	// HARICHANDANPUR /154 /2024 ()
240	D-ABLAPL/20287/2024 ABLAPL/7565/2024	SAMIRA BARIK @ SAMIR BARIK VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	// BARGARH SADAR /289 /2024 ()
241	D-ABLAPL/21264/2024 ABLAPL/7566/2024	STATE OF ODISHA RAULA BHUJABALA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// NIRAKARPUR /182 /2024 ()
242	D-ABLAPL/21050/2024 ABLAPL/7567/2024	STATE OF ODISHA GIRIJA SANKAR ACHARYA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// BHANDARIPOKHARI /287 /2024 ()
243	D-ABLAPL/21266/2024 ABLAPL/7568/2024	STATE OF ODISHA RUNU BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// NIRAKARPUR /168 /2024 ()
244	D-ABLAPL/21127/2024 ABLAPL/7569/2024	STATE OF ODISHA MAKURU MUNDA @ MUKURA MUNDA VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	// KOIDA /2 /2021 ()
245	D-ABLAPL/21267/2024 ABLAPL/7570/2024	STATE OF ODISHA LOKANATH RANJIT VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// NIRAKARPUR /183 /2024 ()
246	D-ABLAPL/21270/2024 ABLAPL/7571/2024	STATE OF ODISHA NAROTTAM GANTHIA VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	// CHANDRASEKHARPUR /265 /2024 ()
247	D-ABLAPL/21287/2024 ABLAPL/7572/2024	STATE OF ODISHA ABHAY KUMAR BEURA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	// BARANGA /229 /2024 ()
248	D-ABLAPL/20864/2024 ABLAPL/7573/2024	STATE OF ODISHA DEEPU DAKUA VS STATE OF ODISHA	SARAT KUMAR JENA VS	// KHALLIKOTE /379 /2024 ()
249	D-ABLAPL/20869/2024 ABLAPL/7574/2024	STATE OF ODISHA BASUDEV PODH VS STATE OF ODISHA	DURGADATTA MOHAPATRA VS	// KOMNA PS /164 /2013 ()

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250	D-ABLAPL/20872/2024 ABLAPL/7575/2024	LITU @ SAHAJAD KHAN VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL SADAR /379 /2024 () //
251	D-ABLAPL/20894/2024 ABLAPL/7576/2024	CHANDAN @ AJIT SETHY VS STATE OF ODISHA	BRUNDABAN ROUT VS	RAJKANIKA /634 /2023 () //
252	D-ABLAPL/21014/2024 ABLAPL/7577/2024	BHARAT AGRAWAL VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	HEMGIR /311 /2024 () //
253	D-ABLAPL/20914/2024 ABLAPL/7578/2024	DEEPAK KHOSLA VS STATE OF ODISHA	MANORANJAN PADHY VS	BORIGUMMA /82 /2024 () //
254	D-ABLAPL/18996/2024 ABLAPL/7579/2024	RINA NAIK VS STATE OF ODISHA	SUSANTA KUMAR ROUT VS	MOTANGA /302 /2023 () //
255	D-ABLAPL/21154/2024 ABLAPL/7580/2024	PRASAN KUMAR SARANGI VS STATE OF ODISHA	JATINDRA KUMAR MOHAPATRA VS	DHAMNAGAR /323 /2024 () //
256	D-ABLAPL/19104/2024 ABLAPL/7581/2024	KAMARANU @ KAMARAJU DAKUA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BERHAMPUR SADAR /193 /2024 () //
257	D-ABLAPL/21362/2024 ABLAPL/7582/2024	RASHMITA PRADHAN VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	BHUBAN /350 /2024 () //
258	D-ABLAPL/19207/2024 ABLAPL/7583/2024	MUKTIKANTA SAHOO VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	DHARMASALA /686 /2022 () //
259	D-ABLAPL/21366/2024 ABLAPL/7584/2024	RATI RANJAN PRADHAN VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	BHUBAN /348 /2024 () //
260	D-ABLAPL/19503/2024 ABLAPL/7585/2024	SUBRAT KANHAR @ PAPU VS STATE OF ODISHA	BIJAYA KUMAR MISHRA VS	KHAJURIPADA /32 /2024 () //
261	D-ABLAPL/19511/2024	ASHUTOSH GURU @ VICKY GURU	ACHYUTANANDA PATTANAIAK	AIR FIELD P.S. /155 /2024

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	ABLAPL/7586/2024	VS STATE OF ODISHA	VS	() //
262	D-ABLAPL/19689/2024 ABLAPL/7587/2024	PATITAPABAN BARIK @ PATIA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	JANKIA P.S. /310 /2023 () //
263	D-ABLAPL/20530/2024 ABLAPL/7588/2024	SURJYAKANTA SAHOO VS STATE OF ODISHA	PRAKASH KUMAR MUDULI VS	/ /0 J.M.F.C.,TIGIRIA(Cuttack) 2(A)CC/0000026/2024
264	D-ABLAPL/20847/2024 ABLAPL/7589/2024	PRAKASH BISWAL VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	KANAS /160 /2018 () //
265	D-ABLAPL/20772/2024 ABLAPL/7590/2024	GANDHRAB KANDI VS STATE OF ODISHA	BISWAJIT PASAYAT VS	ASTARANGA /161 /2024 () //
266	D-ABLAPL/20858/2024 ABLAPL/7591/2024	BANAMALI DAS VS STATE OF ODISHA	SARAT KUMAR JENA VS	RAMBHA (KHALLIKOTE) /392 /2024 () //
267	D-ABLAPL/20778/2024 ABLAPL/7592/2024	MANIDRA PANAKA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	LANJIGARH /56 /2024 () //
268	D-ABLAPL/20062/2024 ABLAPL/7593/2024	SIBA@ SHIBA PRASAD SAMAL VS STATE OF ODISHA	MAHIMANANDA SWAIN VS	BARI /230 /2024 () //
269	D-ABLAPL/20779/2024 ABLAPL/7594/2024	AKASH KUMAR SWAIN @ AKASH SWAIN @ BAPI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RANPUR /243 /2024 () //
270	D-ABLAPL/20785/2024 ABLAPL/7595/2024	KARTIKA BISOYI VS STATE OF ODISHA	SUJIT KUMAR PATTNAIK VS	/ /0 J.M.F.C.-CIVIL JUDGE (JD),SORODA(Gar
271	D-ABLAPL/20824/2024 ABLAPL/7596/2024	KARTICK DAS VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	ICC/0000010/2019 BASTA /127 /2024 () //
272	D-ABLAPL/20809/2024 ABLAPL/7597/2024	ASWINI JENA VS	ASHOK KUMAR SAHOO VS	BARI /360 /2024 ()

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273	D-ABLAPL/20833/2024 ABLAPL/7598/2024	STATE OF ODISHA NAKULA PATI VS	DEEPALI MAHAPATRA VS	// KUMBHARAPARA /199 /2024 ()
274	D-ABLAPL/20834/2024 ABLAPL/7599/2024	STATE OF ODISHA NAKULA PATI VS	DEEPALI MAHAPATRA VS	// KUMBHARAPARA /208 /2024 ()
275	D-ABLAPL/20549/2024 ABLAPL/7600/2024	STATE OF ODISHA SATYABAN PADHAN VS	PANCHANAN PANIGRAHI VS	// PARJANG /296 /2024 ()
276	D-ABLAPL/20728/2024 ABLAPL/7601/2024	STATE OF ODISHA ALU PRASHANTA VS	IPSIT AUROBINDO ACHARYA VS	// DIGAPAHANDI /256 /2024 ()
277	D-ABLAPL/20874/2024 ABLAPL/7602/2024	STATE OF ODISHA RADHE MAHANTA @ MAHANTO VS	BHARAT BHUSAN ROUSTRAY VS	// RAGHUNATHPALI /320 /2024 ()
278	D-ABLAPL/20878/2024 ABLAPL/7603/2024	STATE OF ODISHA HEMALATA MOHAPATRA VS	BHARAT BHUSAN ROUSTRAY VS	// SECTOR-3 /97 /2023 ()
279	D-ABLAPL/20543/2024 ABLAPL/7604/2024	STATE OF ODISHA SK AMAR ALI VS	MANAS KUMAR CHAND VS	// ANANDAPUR /195 /2024 ()
280	D-ABLAPL/20657/2024 ABLAPL/7605/2024	STATE OF ODISHA PRAVAKAR MARTHA VS	AMLAN SHAKTI PAUL VS	// BEGUNIA P.S. /128 /2024 ()
		STATE OF ODISHA		//